

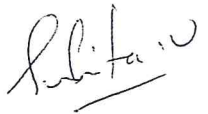

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CA/21/2017
NAME OF THE PETITIONER(S) : REED RELAYS & ELECTRONICS (I) LTD
UNDER SECTION : 66

S.No.	Name (in Capital)	Represented by	Signature
1	for R. MURARI HEHA SRINIVASAN SUSHMITA UDAYASANKAR	COUNSEL for APPLICANT	
2.	BALU SRIDHAR P C S	Authorised rep of Objectors.	

ORDER

Counsel for the Petitioner along with the Counsel for Objectors present. Both the Counsels have filed the written submission and provided copies to the opposite sides. Counsel for the Petitioner prayed for time for making oral submissions also. Put up on 20.09.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk